

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.67/BB/ 2017	-	Admission	230/232	Sonus Networks Trading Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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H.N. VASUDEWAN


For Petitioner


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**ORDER**

Counsel for Petitioner is present. Counsel has filed memo along with copy of paper publications. No representation from O.L and R.D. Await report from them. No reply from Income Tax Department. However, Notice was served on RD/ROC & Income Tax Department. Tribunal received only report from ROC-Karnataka, Bangalore. For offering comments if any list it on 24/01/2018.

  
**Member(T)**

  
**Member(J)**